IN THE CENTRAL ADMINISTRATIVE TRIBUNAL JODHPUR BENCH

Date of decision: May 10, 1989

TA 2419 of 1986

Sitaram Jangid Mr. M.S. Gupta

Petitioner
Counsel for petitioner

VERSUS

Union of India & others
Mr. R.N. Mathur

Respondents
Counsel for respondents.

CORAM:

THE HON'BLE MR. B.S. SEKHON
THE HON'BLE MR. G.C. SINGHVI

VICE CHAIRMAN ADMN. MEMBER

B.S. SEKHON

The plaintiff had instituted the present suit in the court of Additional Munsif, Court No.2, Jaipur May City praying that he/be ordered to be promoted as LSG from the date his juniors have been promoted and in alternative he may be selected as Selection Grade T.S. Clerk from the date his juniors have been promoted with all due benefits without any loss or break as if he had been promoted under the same orders under which his juniors have been promoted.

- 2. The suit has since been transferred to the Tribunal has been rechristened as Transferred Application.
- 3. The Transferred Application was listed today for hearing. The learned counsel for the plaintiff made a statement to the effect that the plaintiff withdraws the

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suit. Consequently, the Transferred Application is hereby dismissed as having been withdrawn. No order as to costs.

Central ministro

(G.C. Singhvi)
Admn. Member

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(B.S. Sekhon Vice Chairman

10-5-89

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